

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 973/99

(23)

New Delhi, this the 20th day of April, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Mangal Das Jaiswal
S/o Late Shri M.P.Jaiswal
R/o J&K-35,,
Laxmi Nagar, Delhi - 110092.

...Applicant.

(By Advocate Shri G.D.Gupta)

V E R S U S

1. Union of India : Through
Secretary to the Govt.of India
Ministry of Home Affairs, North Block
New Delhi.
2. The Secretary to the Govt. of India
Ministry of Personnel, Public Grievances
& Pensions, North Block, New Delhi.
3. The Secretary to the Govt. of India
Ministry of Social Justice & Empowerment
(earlier known as Ministry of Welfare)
Shastri Bhawan, New Delhi.
4. National Commission for Minorities
5th Floor, Lok Nayak Bhawan, Khan Market
New Delhi.

5. The Commissioner for Linguistic
Minorities in India, 40,
Amar Nath Jha Marg, Allahabad.

.. Respondents

(By Advocate : Shri K.C.D.Gangwani)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Shri G.D.Gupta, learned counsel on
instructions from the applicant submits that he does
not wish to pursue this case any further and seeks
permission to withdraw the same.

2. In the above circumstances, OA dismissed
as withdrawn. No order as to costs.

(Govindan S. Tampi)
Member (A)

date: 23/4/01
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)